



\$~36

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS(COMM) 288/2019**

VISTRA ITCL(INDIA) LIMITED & ANR. Plaintiffs

Through: **Mr. Amit Sibal, Mr. Sajan Poovayya and Ms. Malvika Trivedi, Sr. Advs. with Mr. Hardeep Sachdeva, Mr. Kamal Shankar, Ms. Priyamvada Shenoy, Mr. Kshitiz Rao, Mr. Pradyuman Sharma, Mr. Mayank, Mr. Vinay Tripathi and Mr. Shailendra Slaria, Advs.**

versus

LALIT KUMAR JAIN & ORS. Defendants

Through: **Mr. Raghavendra Mohan Bajaj, Mr. Agnish Aditya and Mr. Nikhil Bamal, Advs. for D-1 to 3.**

CORAM:

HON'BLE MR. JUSTICE YASHWANT VARMA

ORDER

%

13.03.2023

I.A. 8823/2019, I.A. 12859/2019, I.A. 15720/2019, I.A. 5978/2020, I.A. 8030/2020(Direction)

Since the Court is in the midst of a part heard hearing, this matter could not be taken up today.

Consequently, let this matter be called again on 08.05.2023 for “Group A” applications in the category of “End of Board”.

A fresh date for “Group B” applications to be given on the next date of hearing.

YASHWANT VARMA, J.

MARCH 13, 2023/neha